<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>Appeal No. 346 of 2017 &</u> <u>IA No. 924 of 2017</u>

Dated: 13th March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of :

Ajmer Vidhyut Vitran Nigam Ltd. & Anr. Vs.			Appellant(s)
M/s Kishangarh Fibres (P) Ltd.	& Ors	•	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Aditya Madan Mr. Gautam Gupta	
Counsel for the Respondent(s)	:	Mr. R.K. Mehta Ms. Himanshi Andley for R-3	

Mr. B.M. Bisht (Rep.) for KFPL

<u>ORDER</u>

Learned counsel for the State Commission states that the State Commission does not wish to file any reply.

List the matter on <u>09.04.2018</u>. In the meantime, affidavit of service be filed.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk